

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 14
TP (Co. Act)- 05(PB)/2023
Old CP No. 88(KB)/2021

IN THE MATTER OF:

Union of India Through Serious Fraud ... Applicant/Petitioner
Investigation Office
Vs
Sears Bilt Private Limited ... Respondent

Order under Section 241 (2) of the Companies Act, 2013

Order delivered on 18.07.2024

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 25.07.2024.

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(Kamal Sultanpuri)
Joint Registrar